

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.28- IA/1103(AHM)2024  
in  
**CP(IB) 554 of 2018**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Central Bank of India  
V/s  
Silver Protiens Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 24/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Ms. Nitu Chaturvedi, Adv. a.w. Mr. Aditya Raval, Adv.  
For the Respondent :

**ORDER**

IA/1103(AHM)2024

Learned counsel for the respondent appeared and waived notice. Learned counsel for the applicant is directed to file list of creditors and the outstanding assets as on 31.03.2024 and date of application.

List for further consideration on 23.08.2024.

**-sd-**

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**-sd-**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**